BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.A (CAA) No.177/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M.

Name of the Company Under Section		Dhoot Infrastructure Projects Ltd. & Anr 230-232		
2	Debay	Sale Shi	Appli cut	She 18/9/617

ORDER

Ld. Counsel for the petitioners are present.

The case is already listed on **01/11/2017**. There is no need to prepone the date of hearing.

Put up the case on the date fixed.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

